

Rajasthan Real Estate Regulatory Authority

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No F1 (31) RJ/RERA/2019/ 687

Dated 07.06.2024

OFFICE ORDER

SUBJECT: SUBMISSION OF ARCHITECTURAL DRAWINGS AND OPENING OF THREE RERA ACCOUNTS

In pursuance of the decisions taken in 18th Meeting of the Authority held on 07.06.2024, for the following directions are hereby issued for compliance by all concerned.

- 1. Architectural Drawings: As per Regulation 3(2)(b), promoter has to submit architectural drawings while applying for Completion Certificate in Post Registration module. It is clarified that these architectural drawings which are for all floors, stilt floor workings, typical floor working plan, terrace floor, 3-D views if any, elevation & section details, staircase/balcony railing details, finishing, painting for are to be sealed and signed by an architect who is registered with the Council of Architecture.
- 2. **RERA Accounts:** Three separate accounts will be opened by the Promoter, as per Regulation 11 under the head "maintenance of the separate project account" with the banks in the following manners:-
 - (i) Promoter's name Project's name Collection Account.
 - (ii) Promoter's name Project's name Retention Account
 - (iii)Promoter's name Project name Promoter's Account.

This bears the approval of the Hon'ble Chairperson.

(Ramesh Chandra Sharma)

Registrar